

Prohibition of gas sale to NTPC

3279. SHRI NAND KISHORE YADAV:
SHRI VIRENDRA BHATIA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Production Sharing Contract (PSC) prohibits RIL to offer gas from KG D-6 to NTPC in response to the NTPC Bidding Document No C-5-000-770-9;

(b) if so, what action is proposed against RIL for conducting itself in manner not permitted under PSC; and

(c) what steps Government proposes to take to ensure that RIL compensates NTPC for the delay in the Kawas and Gandhar expansion projects, for non-availability of the gas at price offered by RIL?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) to (c) Production Sharing Contracts (PSCs) provide for the contractor to sell all natural gas from the contract area at arms-length prices to the benefits of parties to the Contract. The PSC also provides that any proposal by the Contractor shall be made in the context of the Government's policy for the utilization of natural gas. Further, the PSC provides that the formula or basis on which the prices shall be determined shall be approved by the Government. Natural gas from KG D-6 block is to be sold as per the gas utilization policy/pricing policy approved by Empowered Group of Ministers (EGOM). The list of consumers approved by EGOM is given in the Statement.

Statement

The list of consumers approved by EGOM

Power Sector

(a) Plants Pending Commissioning due to shortage of Gas

Sl. No.	Name of Project	Capacity (MW)	Implementation agency/ Located in State
1.	Gautami CCPP	464	Gautami Power Ltd./AP
2.	Konaseema CCPP	445	Konaseema EPS/AP
	Sub Total	909	
Plants Commissioned but unable to generate power due to shortage of Gas			
1.	Jagurupadu CCPP Extn.	220	GVK Industries Ltd./AP
	Sub Total	220	
	Total	1129	

(b)		(Units under operation)
Sl. No.	Name of Power Station	Installed Capacity (MW)
1	2	3
CENTRAL SECTOR		
1.	Faridabad CCGT	430.00
2.	Anta CCGT	413.00
3.	Auraiya CCGT	652.00
4.	Dadri CCGT	817.00
5.	Kawas CCGT	644.00
6.	Gandhar CCGT	648.00
7.	Kalhakuri CCGT (AGBPP)	291.00
8.	Agartala GT	84.00
9.	Ratnagiri CCGT@	2220.00
Sub Total (CS)		8199.00
STATE SECTOR		
1.	I.P. CCGT	282.00
2.	Pragati CCGT	330.40
3.	Ramgarg CCGT	113.80
4.	Dholpur GT#	330.00
5.	Utran CCGT	144.00
6.	Hazira CCPP – (GSEG)	158.10
7.	Dhuvaran CCPP (GSECL)	106.62
8.	Dhuvaran CCPP (GSE) Ext.	112.00
9.	Uran CCGT	912.00
10.	Vijeswaram CCGT	272.00
11.	Karaikal CCGT	32.50
12.	Narimanam FT	10.00
13.	Kovilkoppal (Thirumakkottal) CCGT	107.00
14.	Valuthur CCGT	94.00
15.	Kuttalam CCGT	100.00

1	2	3
16.	Namrup CCGT	119.00
17.	Lakwa GT	120.00
18.	Baramura GT	37.50
19.	Rokhla GT	90.00
Sub Total (SS)		3455.92
PRIVATE SECTOR (Licencies)		
1.	Vatwa CCGT (AEC)	100.00
2.	Trombay CCGT	180.00
Sub Total (PS)		280.00
PRIVATE UTILITIES (IPPs)		
1.	GPEC Puguthan CCGT	655.00
2.	GIPCL -Stage-II CCGT	150.00
3.	Essar IMP CCGT	515.00
4.	Godavari CCGT (Spectrum)	208.00
5.	Kondapa CCGT	350.00
6.	Jogurupadu CCGT (GCK)	235.40
7.	Jogurupadu CCGT (GMK) Ext.	220.00
8.	Samlkot CCPP/Peddapuram	220.00
9.	Vomagiri CCPP	370.00
10.	P. Nallur CCGT	330.50
11.	Karuppur CCGT	119.80
12.	Valanthuravai CCPP	52.80
13.	DLF Pvt. CCGT	24.50
Sub Total (IPPs)		3451.00
Total		13405.92

(c) Plants operating on liquid fuels requiring switchover to natural gas

Sl.No.	Power Station	Organisation	Location	Capacity (MW)
1	2	3	4	5
1.	Kayamkulam CCGT	NTPC	Kerala	350

1	2	3	4	5
2.	Maithon GT	DVC	Jharkhand	90
3.	Basin Bridge GT	TNEB	Tamil Nadu	120
4.	Goa CCGT	REL	Goa	48
5.	Tanir Bavi CCGT	GMR Energy	Karnataka	220
6.	Cochin CCGT	REL	Kerala	174
Total				1002

(d) Plants likely to be commissioned during 2008-09

1.	Valuthur Ext.	GT-59.8 ST-32.4	Commssioned 5/08 June 08
2.	Sugen	Block-I 376	Sept. 08
	Torrent	Block-II 376	Jan. 09
	(Gujarat)	Block-III 376	Mar. 09
Total		1220.2	

Discovery of new reserve of oil and gas

†3280. SHRI RAJ MOHINDER SINGH MAJITHA:
SHRI SHIVANAND TIWARI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that several new oil and gas reserves have been discovered in the country during the last five years;

(b) if so, at which places these reserves are situated and the capacity thereof; and

(c) which reserves and of how much capacity, out of them were discovered through the research efforts of private and Government sector?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) to (c) Yes, Sir. Oil and Natural Gas Corporation (ONGC), Oil India Ltd., (OIL) and Private/Joint Venture Companies have discovered 955.52 Million Metric Tonne of Oil equivalent (MMTOE) of hydrocarbon in-place reserves in the States of Assam, Gujarat, Andhra Pradesh, Tamil Nadu, Tripura and Rajasthan and offshore areas during last five years, from 2004-05 to 2008-09. While ONGC and OIL have discovered 434.76 and 52.53 MMTOE of hydrocarbon reserves respectively, private/JV Companies have discovered 468.23 MMTOE hydrocarbon reserves in the corresponding period of last five years.

†Original notice of the question was received in Hindi.